

FMR – 3

Quarterly Progress Report on Frauds of Rs 1 lakh and above

(Vide Paragraph 4.2)

(ppppppppp) Name of the bank: _____

(qqqqqqqqq) Statement for quarter ended _____

(rrrrrrrrr)

(sssssssss) **Part A: Summary information**

(ttttttttt)

(uuu)	(vvvvvvvvv)	(wwwwwwwww) Number	(xxxxxxx) Amount involved (Rs. In lakh)
(yyy)	(zzzzzzzzz) Cases outstanding	(aaaaaaaaa)	(bbbbbbbbbb)
(ccc)	(ddddddddd) Cases where there is no progress (furnish case-wise details as per format at Part B below)	(eeeeeeeeee)	(fffffff)
(ggg)	(hhhhhhhhh) Cases where there is progress (furnish case-wise details as per format at Part C below)	(iiiiiiiiii)	(jjjjjjjjj)

(kkkkkkkkk)

(lllllllll) **Part – B: Details of cases where there is no progress**

(mmmmmmmmm)

(nnn) S. No.	(ooooooo) Name of branch	(ppppppppp) Fraud No.	(qqqqqqqqq) Name of party/account	(rrrrrrrrr) Amount (sssssssss) (Rs. in lakh)
(ttttttt)	(uuuuuuuuuu)	(vvvvvvvvvv)	(wwwwwwwww)	(xxxxxxx)
(yyy)	(zzzzzzzzzz)	(aaaaaaaaa)	(bbbbbbbbbb)	(cccccccccc)
(ddd)	(eeeeeeeeee)	(fffffff)	(gggggggggg)	(hhhhhhhhhh)
(iiiiiii)	(jjjjjjjjjj)	(kkkkkkkkkk)	(llllllllll)	(mmmmmmmmmm)
(nnn)	(ooooooo)	(pppppppppp)	(qqqqqqqqqq)	(rrrrrrrrrr)
(sss)	(ttttttttt)	(uuuuuuuuuu)	(vvvvvvvvvv)	(wwwwwwwww)
(xxx)	(yyyyyyyyyy)	(zzzzzzzzzz)	(aaaaaaaaaa)	(bbbbbbbbbb)
(ccc)	(ddddddddd)	(eeeeeeeeee)	(fffffff)	(gggggggggg)
(hhh)	(iiiiiiiiii)	(jjjjjjjjjj)	(kkkkkkkkkk)	(llllllllll)

(mm)	(nnnnnnnnnnnn)	(oooooooooo)	(pppppppppppp)	(qqqqqqqqqqqq)
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(rrrrrrrrrrrr)

(ssssssssssss) **Part – C: Case-wise details of progress**

(ttttttttttt)

(uuuuuuuuuuuu) **Name of party/account:**

(vvvvvvvvvvvv) **Name of branch/office:**

(wwwwwwwwwwww) **Amount involved**

(xxxxxxxxxxxx) **(Rs in lakh)**

(yyyyyyyyyyyy) **Fraud No :**

(zzzzzzzzzzzz)

1.	Date of first reporting	
2.a	29. Date of filing recovery suit with DRT/Court	
b	31. Present position	
3.	Recoveries made up to the end of the last quarter (Rs. in lakh)	
4.	34. Recoveries made during the quarter (Rs. In lakh)	
	36. a) From party/parties concerned	
	38. b) From insurance	
	40. c) From other sources	
5.	42. Total recoveries (3+4) (Rs. in lakh)	
6.	44. Loss to the bank (Rs in lakh)	
7.	46. Provision held (Rs in lakh)	
8.	47. Amount written off (Rs in lakh)	
9.	a) Date of reporting case to Police/ CBI	

	b) Date of completion of Police/CBI investigation									
	c) Date of submission of investigation report by Police/CBI									
10.	Details of staff-side action									
	No.	Name	Desgn.	Whether suspended/Dt. of suspension	Date of issue of charge sheet	Date of comment of domestic inquiry	Date of completion of inquiry	Date of issue of final orders	Punishment awarded	Details of prosecution/conviction/acquittal, etc.
	1.									
	2.									
	3.									
	4.									
11.	Other developments									
12.	Whether case closed during the quarter		Yes/No							
13.	Date of closure:									